

Production of Modern Arms

316. Shri Krishnacharya Joshi: Will the Minister of Defence be pleased to state:

(a) whether Government have a plan for the production of modern arms for inclusion in the Second Five Year Plan; and

(b) if so, what is the target?

The Deputy Minister of Defence Organisation (Shri Tyagi): (a) A plan of production for our Ordnance Factories is under preparation on the basis of the planned requirements of the forces over the next 5 to 10 years. While these plans do not specifically form a part of the Second Five Year Plan, the Defence Ministry's requirements of funds for these projects have been communicated to the Planning Commission.

(b) The final target is to be self-sufficient in the production of Defence equipment in the country but this target is not capable of being fully realised within the next five years as certain important items of Defence Production cannot be established within a period of five years.

Presentation of Books to Turkey

317. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) whether it is a fact that Government have presented some Indian books to Turkey during the current year; and

(b) if so, their number and the subjects to which they relate?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) No, Sir.

(b) Does not arise.

Legal Entry into India

318. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state the number of cases, if any, of illegal entry into India of persons without valid travel documents detected on the Indo-Pakistan border during the period from the 1st August to the 30th November, 1955?

The Deputy Minister of Home Affairs (Shri Datar): The information is being collected and will be laid on the table as soon as it is available.

Smuggling

319. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) whether there have been any cases of smuggling on the borders of East and West Punjab from the first of August to the 30th of November, 1955;

(b) if so, the number of smugglers detected and convicted;

(c) the number of Indian and Pakistani smugglers separately;

(d) whether any of them held passport of either country and if so, their numbers; and

(e) the total value of the goods seized at the preventive check-posts during the same period?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): (a) Yes, Sir. The figures are available only from the 1st August to the 15th of November, 1955.

(b) The number of smugglers detected during the period (from 1st August to 15th November, 1955) was 144. Out of these cases 86 have been penalised departmentally; in one case, the seized goods have been released without any penal action, and the remaining 57 cases are awaiting adjudication. There was no conviction in a court of law as none of the smugglers was sent up for trial.

(c) Out of the 144 persons referred to in (b) 53 were Indians and 91 were Pakistanis.

(d) Out of the 144 persons, 97 persons held passports. Out of them, 31 were Indians and 66 were Pakistanis.

(e) The total value of goods seized at the preventive check-posts during the period was Rs. 44,575.

Army Service Corps

320. Shri Gopala Rao: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that L/NK Clerks (GD) Army Service Corps enrolled in the Army for the duration of the war were subsequently accepted for regular engagement in the Army;

(b) if so, their number and their respective regulations;

(c) whether out of these men, many were subsequently reverted to reserve posts, before expiry of 12 years stipulated for engagement in the colour; and